

The Minister of Industry (Shri Kanungo): (a) None.

(b) Does not arise.

Ambar Charkhas in Orissa

2066. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Industry be pleased to state:

(a) the number of Ambar Charkhas actually distributed to Orissa during 1963-64;

(b) the number of Ambar Charkhas which were actually in operation during the same period; and

(c) the total quantity of yarn produced during the same period?

The Minister of Industry (Shri Kanungo): (a) to (c). The required information is being collected and will be placed on the Table of the House in due course.

Mild Steel Sheets from Rourkela Plant

2067. **Shri Shashi Ranjan:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the method of distribution of mild steel sheets from Rourkela Plant;

(b) whether they are done strictly according to priority received;

(c) the method adopted by Government to ensure distribution to dealers and to fabricators; and

(d) the steps taken to stop black-marketing of sheets?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) to (c). Mild steel sheet is a controlled category and its distribution from Steel Plants, including Rourkela Steel Plant, is regulated through quota certificates. Orders are booked by the Rourkela Steel Plant only against indents planned by the Iron and Steel Controller, duly

supported by allocation and quota certificate. Periodical rolling programme of the Rourkela Steel Plant is determined by the Iron and Steel Controller taking into account the priority demands of Defence, Railways etc. There is overall shortage of sheets. The outstanding orders on the Producers are therefore in excess of their production. As such, efforts are made to make an equitable distribution of the available supplies to all types of consumers including dealers and fabricators.

(d) Re-sale of steel sheets released to consumers against quota certificates is a punishable offence under the Iron and Steel (Control) Order, 1956. Enforcement of the Control Order is primarily the responsibility of the State Governments. The sponsoring authorities as well as the enforcement authorities of the various State Governments are expected to keep a watch on the actual utilisation of these materials. Any report about misuse of steel sheets by quota-holders is duly investigated and action taken to book the offenders.

Lead Deposits in Andhra Pradesh

2068. **Shri D. C. Sharma:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether lead deposits have been found in Khammam district in Andhra Pradesh; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) No. Sir.

(b) Does not arise.

Pulp and Paper Industries

2069. **Shri Yashpal Singh:** Will the Minister of Industry be pleased to state:

(a) whether any request for the setting up of a plant for the manufacture of paper and pulp has been received from some parties in Canada; and